

**Seventeenth Loksabha**

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Title: Presentation of the 12th, 13th and 14th Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

**DR. (PROF.) KIRIT PREMJI BHAI SOLANKI (AHMEDABAD WEST):** Sir, I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2021-22):-

Twelfth Report on Action taken by the Government on the recommendations contained in the fourth Report (Seventeenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject 'Ways and means to ensure reservation for SCs and STs in the light of Privatisation, outsourcing of work and contractual employment in Government services, PSUs and Autonomous Bodies – in special reference to Prasar Bharati'.

Thirteenth Report on 'Reservation of Scheduled Castes and Scheduled Tribes in Central Public Sector Undertaking with special reference to Power Grid Corporation of India Limited.'

Fourteenth Report on 'Reservation for Scheduled Castes and Scheduled Tribes in Life Insurance Corporation of India (LIC)'.